

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH**

O.A/350/481/2014

Date of Order: 19.04.2018

Coram : Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Sri Sukdeb Das, (Age- 53 years) son of Late Adhir Kumar Das, Ex- Cabinman / Bazar sahy/ E. Rly, residing at Vill & P.O. Bazarsahu, Dist. Murshidabad, Pin -742163.

---Applicant

Versus

1. Union of India
service through the General Manager,
E. Rly., 17 N.S. Road, Kolkata - 700001.
2. The Chief Personnel Officer, E. Rly.,
Fairlie Place, Kolkata - 700001.
3. The Divisional Railway Manager,
E. Rly., Howrah - 712101.
4. The Sr. Divisional Operations Manager,
E. Rly., Howrah - 712101.
5. The Asst. Operations (Safety) Manager
E. Rly., Howrah - 712101.
6. The Sr. Divisional Personnel Officer
E. Rly., Howrah - 712101.

---Respondents

For the applicant(s): Mr. A.K Gayen, Counsel

For the respondent(s): Mr. Swapan Banerjee, Counsel

O R D E R (O R A L)

Per: Mrs. Manjula Das, Member (J):

The applicant has approached CAT, under section 19 of the AT, Act, seeking the following relief:

- a) " To pass order/ direction upon the respondents authorities to release and pay the Retiral dues and pension which the applicant is entitled as per extant rules setting aside the order dt. 28.2.2014 with interest from the due date to the date of

actual payment within time frame.

b) To pass such other further order/ or orders as your Lordships may deem fit and proper.”

2. Heard Ld. counsel for the applicant Mr. A.K Gayen and Mr. Swapan Banerjee, ld. counsel for the respondents.

3. Ld. counsel for both sides submits in the bar that the applicant has got the relief as prayed for. That being the position, the matter has become infructuous. Accordingly, the O.A stands dismissed as being infructuous. No cost.

(Dr. Nandita Chatterjee)
Member (A)

(Manjula Das)
Member (J)

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